

## SECONDARY EDUCATION COMMISSION

**\*1028. Shri Madiah Gowda:** Will the Minister of Education be pleased to state what points will be referred to the Secondary Education Commission, for its consideration and report?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Commission will examine the entire system of Secondary Education in the country, with special reference to the points contained in the statement which is laid on the Table of the House, together with any other relevant points which the Commission itself may decide to include within the terms of reference.

## STATEMENT

Terms of Reference of the Secondary Education Commission will include the following points:

- (1) To examine and formulate the aims and objects of Secondary Education in India with reference to the present position in the country and from the point of view of developing qualities of leadership needed in different walks of life.
- (2) To consider the question of the diversification of Secondary Education and the establishment of unilateral and multilateral schools.
- (3) To determine the duration of Secondary Education and its relationship to Primary and Higher Education.
- (4) To examine the existing Syllabus of studies and methods of instruction and the type of text-books used in Secondary Schools and suggest improvements in them.
- (5) To consider the place of the Federal Language, the regional languages and English in Secondary Education.
- (6) To consider the procedure to be adopted for selecting pupils for Secondary Schools.
- (7) To consider the nature of examination to be held at the end of the Secondary stage and its status for purposes of admission to the Universities.
- (8) To consider the steps to be taken for training an adequate number of teachers and the question of their salaries and conditions of service.

(9) To consider the question of exercising better control and supervision over private Secondary Schools and ensuring proper standards and conditions of work in them.

(10) To consider the financial implications of establishing the proposed system of reorganised Secondary Education.

(11) To consider any other matters relevant to the terms of reference.

## INCOME-TAX INVESTIGATION COMMISSION

**\*1029. Prof. Agarwal:** Will the Minister of Finance be pleased to state:

(a) the total amount spent so far by Government on the working of the Income-Tax Investigation Commission;

(b) what the total amount of additional income-tax realized so far by the Commission as a direct result of its labour;

(c) how long the Commission is expected to continue work; and

(d) how many cases are still pending before the Commission?

The Minister of State for Finance (Shri Tyagi): (a) Expenditure incurred on the Commission upto 31st March 1952 amounted to about Rs. 30 lakhs. The exact figure is not yet known.

(b) The Commission does not realise any income-tax. The tax realised so far by the Income-tax Department on the concealed income found out by the Commission is Rs. 4.73 crores out of a total liability of Rs. 19.28 crores.

(c) According to the present orders, the Commission is to function till 31st December 1952. The question of its continuance beyond this date is under the consideration of Government.

(d) The number of cases still pending with the Commission is 813.

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पुनर्व्यवस्थापन

\*१०३०. श्री एन० एल० जोशी क्या रक्षा मंत्री यह बतलाने की कृपा करेंगे कि: